SHREE PACETRONIX LIMITED

POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF SHREE PACETRONIX LIMITED ("SPL" / "TARGET COMPANY")

Registered Office: Plot No 15, Sector II, Industrial Area, Pithampur, District Dhar-454775, Madhya Pradesh,
Tel No.: 91-7292-411105 Fax No: 91-7292-252031

This Public Announcement ("PA") is being issued by Karvy Investor Services Limited "KISL" or the "Manager to the Offer", on behalf of, Dr. Mathew Samuel Kalarickal (Acquirer) residing at New No. 41, Old No. 18, Bishop Garden, R.A. Puram, Chennai 600 028 (hereinafter referred to as the "Acquirer") and Mr. Darshanjit Singh (PAC), residing at 6th Floor, Deejay Apartments, 46, Bhulabhai Desai Road, Mumbai 400 026 (hereinafter referred to as the "PAC"), for the purpose of Open Offer to the Equity Shareholders of M/s. Shree Pacetronix Limited (herein after referred to as "SPL" or the "Company" or the "Target Company"), pursuant to provisions of Regulations 10 and 12 and in compliance with the Securities & Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (hereinafter referred to as "Regulations") and subsequent amendments thereto. The PA to the offer was issued on Monday, December 03, 2007 followed by Corrigendum to the PA on Wednesday, March 19, 2008 in The Financial Express (English), Jansatta (Hindi), Nava Bharat (Hindi) and Central Chronicle (Hindi) in the aforesaid newspapers.

Sr. No.	Particulars	Remarks
1.	Name of the Target Company	Shree Pacetronix Limited
2.	Name of Acquirer and PAC	Dr. Mathew Samuel Kalarickal, (Acquirer) and Mr.Darshanjit Singh, (PAC)
3.	Name of Manger to the offer	Karvy Investor Services Limited
4.	Name of the Registrar to the offer	Karvy Computershare Private Limited
5.	Offer Details:	
	a. Date of Opening of the offer: b. Date of Closure of the offer:	April 02, 2008 April 21, 2008

6. Details of the acquisition

SL. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 49/- per share		Rs. 49/-per share	
2.	Shareholding of Acquirer and PAC (No. & %) before MOU / PA	6,55,558 (18.21%)		6,55,558 (18.21%)	
3.	Shares acquired by way of MOU (No & %)	Nil		Nil	
4.	Shares acquired in the open offer (No. & %)	7,19,880 (20.00%)		60,219 (1.67%)	
5.	Size of the open offer (No. of shares multiplied by offer price per shares)	7,19,880*Rs. 49/- per share aggregating Rs.3,52,74,120 (Rupees Three Crores Fifty Lacs Seventy Four Thousand One Hundred Twenty only)		60,219*Rs. 49/- per share aggregating Rs. 29,50,731 (Rupees Twenty Nine Lacs Fifty Thousand Seven Hundred Thirty One only)	
6.	Shares acquired after PA but before 7 working days prior to closure date, if any (No. & %) 6.1 Price of the shares acquired 6.2 No. of shares acquired 6.3 % of shares acquired	Nil		Nil	
7.	Post offer shareholding of acquirer and PAC (No. & %) (2+3+4+6)	13,75,438 (38.21%)		7,15,777 (19.89%)	
8.	Pre & Post offer shareholding of Public (No & %)*	Pre offer	Post offer	Pre offer	Post offer
		29,15,744 (81.01%)	29,15,744 (81.01%)	29,15,744 (81.01%)	29,15,744 (81.01%)

*The Acquirer and PAC are forming part of Public / Non Promoter Group in terms of definition of public share holding as defined under regulation 2(K) of SEBI (SAST) Regulations. Hence, holding of Acquirer and PAC is included in the public share holding.

7. The total amount of Rs. 1,00,00,000/- were deposited in the Escrow Account besides pledge of 11,61,000 Equity Shares of Centurion Bank of Punjab, out of which Rs. 30,00,000/- were transferred to Special Account from which payment were made to eligible Shareholders. Balance amount would be refunded to Acquirer, post submission of report to SEBI.

8. The total amount paid to eligible shareholders was Rs. 29,50,731/-. The dispatch of consideration amount was completed on May 05, 2008. Total number of shares received under open offer is less than the size of the offer; hence, all the shares offered have been acquired fully. No interest is payable since the open offer is completed as per schedule and there is no delay in payment of consideration amount.

9. Status of investor complaints received: No Investor Complaints received till now.

Acquirer and the Board of Directors of the Acquirer, accepts fully responsibility for the information contained in this Public Announcement and also for the obligations of the Acquirers laid down in the Regulations and any subsequent amendments made thereto.

This Announcement should be read in conjunction with the Public Announcement.

This announcement is expected to be available on the SEBI website at www.sebi.gov.in

Issued on behalf of the Acquirer by Manager to the Offer:

MANAGER TO THE OFFER		REGISTRAR TO THE OFFER	
KARVY INVESTOR SERVICES LTD	**Karvy Investor Services Limited** **"Karvy House", 46, Avenue 4, Street No. 1,** **Banjara Hills, Hyderabad 500 034** **Tel:+91 40 23428774/23312454** **Fax: +91 40 2337 4714** **e-mail: cmg@karvy.com** **Website: www.karvy.com**	KARVY Karvy Computershare Private Limited	**Karvy Computershare Private Limited** **Plot No. 17 to 24, Vithalrao Nagar,** **Hi tech City Road, Madhapur,** **Hyderabad 500 086, INDIA** **Tel: +91 40 2342 0818-28** **Fax: +91 40 2342 0814** **E-mail: murali@karvy.com**
Contact Persons: Mr. Sameer V. Upadhyay Mr. M. P. Naidu		Contact Person: Mr. Murali Krishna	

Date: May 09, 2008
Place: Mumbai

Raka

16 x 29